

(b) The rate of compensation varies with the nature and quality of the land acquired. For the lands so far acquired in the villages of Ichra and Mechau in the Singhbhum District of Bihar, the prescribed payable values of raiyats' interest are as under:

Description of land	Rate per acre
Dhan I.	Rs. 1,764
Dhan II.	Rs. 1,411
Dhan III.	Rs. 882
Gora I.	Rs. 882
Gora II.	Rs. 265
Gora III.	Rs. 88
Waste Land.	Rs. 44

In addition to the above, solatium, landlords' interest, value of houses, trees, wells, tanks, standing crops, etc., if any, are included in the compensation payable to owners.

(c) 252.92 of land were acquired in 1960, for which a sum of Rs. 2,55,784 was deposited with the Government of Bihar on account of compensation payable to the land owners. Out of this, a sum of Rs. 2,41,955 has actually been disbursed to the parties concerned by the State Government.

Further, a sum of Rs. 82,578 has been placed at the disposal of the State Government as deposit for acquisition of additional 12.46 acres of land in the area.

Indian Labour Conference

1066. Shri Indrajit Gupta: Will the Minister of Labour and Employment be pleased to state the proposed dates, venue and agenda of the 20th Session of the Indian Labour Conference?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): The Indian Labour Conference is proposed to be held from 7th to 9th August, 1962, at New Delhi. The interests concerned have been asked to forward their suggestions for the agenda.

Allocation for industries in Punjab for Third Plan

1067. Shri D. C. Sharma: Will the Minister of Planning be pleased to state:

(a) whether the original plan allocation for the Third Five Year Plan in the field of industry for Punjab has been modified;

(b) if so, what are the modifications;

(c) what was the original plan allocation for the Third Plan for Punjab under the head 'Industries';

(d) whether any additional amount has been provided for;

(e) if so, what amount; and

(f) if not, how these modifications have been effected without increasing the amount as finally allocated in the Third Plan?

The Minister of Planning and Labour and Employment (Shri Nanda): (a) No sir, there has been no modification in the original State Plan allocation.

(b) Does not arise.

(c) Rs. 14.4 crores.

(d) No, Sir.

(e) and (f). Do not arise.

Production of Soap

1068. Shri Himatsingka: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of soap produced by units using power and by non-power units separately;

(b) what is the amount of Central Excise duty realised from power units and non-power units respectively;

(c) the number of factories in each category (i) power and (ii) non-power;

(d) whether any imported raw materials are used by the soap industry; and

(e) if so, what amount of foreign exchange is released to power units and non-power units for the same?